

(c) what is the probable cost of its construction; and

(d) for how many months in a year will it work?

The Minister of Defence (Shri Krishna Menon): (a) and (b). As tenders, received for the construction of an Aerial Ropeway over the Rohtang were not acceptable, further negotiations are being made.

(c) Cannot be assessed at this stage

(d) The ropeway will be usable throughout the year.

Revision of Lists of S. C. and S. T.

*377. { Shri Mohammad Tahir:
Shri G. Mohanty:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that proposals from various States and Union Territories have been received by his Ministry for amending the list of Scheduled Castes and Scheduled Tribes;

(b) if so, what steps, if any, have been taken by Government in regard to such amendments; and

(c) whether any high level Committee has been constituted for this purpose?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) Proposals have been received from all States and Union Territories, except Madhya Pradesh.

(b) These are being examined in consultation with the Commissioner for Scheduled Castes and Scheduled Tribes and Registrar General, India

(c) No.

Rural Service for Medical Graduates

*378. **Shri Hem Barua:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred

Question No. 1598 on 21st June, 1962, and state:

(a) the progress made in the proposal to make service in the rural areas compulsory for medical graduates willing to join Government service;

(b) whether a scheme in this respect is being drawn up; and

(c) if so, the broad outlines thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Chandrasekhar): (a) to (c). The matter is still under consideration.

Allotment for Nuffield Foundation

*379. { Shri P. E. Patel:
Shri D. J. Naik:
Shri Chhotubhai Patel:

Will the Minister of Education be pleased to state:

(a) whether India is allotted \$13,000 by the Nuffield Foundation;

(b) if so, for what purposes the grant will be used; and

(c) whether the discretion for selecting the purpose and the institutions for which the grant will be utilised rests with Government?

The Minister of Education (Dr. K. L. Shrimali): (a) Government have no information.

(b) and (c). Do not arise.

Lubricating Oil Plant

*380. **Shri Eswara Reddy:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether the Italian oil concern has submitted a project report on the setting up of a lubricating oil plant;

(b) if so, what are the details of the project; and

(c) when the project is proposed to be commissioned?